

NATIONAL COMPANY LAW TRIBUNAL

SPECIAL BENCH (COURT II)

CP No. 120(ND) 09

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL
BENCH (COURT II) OF THE NATIONAL COMPANY LAW TRIBUNAL ON
19.03.2019**

**NAME OF THE COMPANY: Sh. Neelamber Agarwal Vs. M/s Neel Padam
Builders Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397-398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

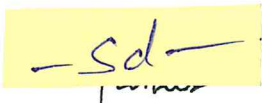
Present for the Petitioner: Counsel for the Petitioner

Present for the Respondent: Counsel for the Respondent

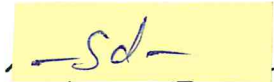
ORDER

Ld. Counsel appearing for one of the Directors in question submits that the impleadment application has been filed yesterday. A copy has been served to the opposite counsel.

Be listed before the Regular Bench on 24th April, 2019.



**(V. K. Subburaj)
Member (T)**



**(Dr. Deepti Mukesh)
Member (J)**